

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD**

(ALLAHABAD THIS THE 12<sup>th</sup> DAY OF MARCH, 2019)

**Present**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

**Original Application No.330/00255 OF 2018**  
(U/S 19, Administrative Tribunal Act, 1985)

Raj Kumar, Aged about 28 years, S/o late Ram Swaroop,  
R/o H-387B Railway Harthala Colony, District-Moradabad.

.....Applicant

**VERSUS**

1. The Union of India through its Secretary, Northern Railway head office Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Moradabad Mandal, Moradabad.

.....Respondents

Advocates for the Applicant:- Shri Ram Kumar Dubey (Not present)

Advocate for the Respondents:-Shri A.N. Ambasta, proxy for Shri S.B. Singh, for Respondents.

**ORDER**

**(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J))**

None present for the applicant even on the revised call.

Shri A.N. Ambasta, Advocate proxy for Shri S.B. Singh Advocate for respondents is present.

2. On perusal of file it appears that on 14.12.2018, 18.01.2019 and 28.02.2019 the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original application is dismissed in default and for non-prosecution. No order as to costs.

**(RAKESH SAGAR JAIN)  
Member-J**

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